

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MR. M V RAMESH

Petition(s) for Special Leave to Appeal (Crl.) No(s). 2345/2015

SYED WASIF HAIDER

Petitioner(s)

VERSUS

STATE OF U P & ORS.

Respondent(s)

(with office report)

Date : 18/11/2015 This petition was called on for hearing today.

For Petitioner(s) Mr. Govind Jee,Adv.
 Mr. Prashant Bhushan,Adv.

For Respondent(s) Mr. Rishi Jain,Adv.
 Mr. Adarsh Upadhyay,Adv.

 Ms. Poonam,Adv.
 Mr. Birendra Kumar Mishra,Adv.

UPON hearing the counsel the Court made the following
O R D E R

Four weeks time, as last chance is given to the learned counsel for the respondent Nos. 2 to 4 to file the counter affidavit.

The Learned counsel for the respondent No.1 seeks and is given four weeks time to file the counter affidavit.

List again on 29.1.2016.

(M V RAMESH)
Registrar